

(5)

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

18.1.2008

CP 29/2007 (OA 95/2006)

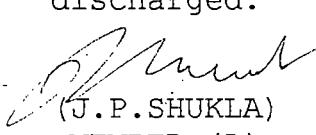
Mr.C.B.Sharma, counsel for applicant.
Mr.T.P.Sharma, counsel for respondents.

The applicant has filed this CP against the alleged violation of the order dated 30.5.2007, passed in OA 95/2006.

The respondents have filed their reply, which is taken on record.

In view of the stand taken by the respondents and the fact that the order of this Tribunal has been complied with, we are of the view that the present CP does not survive for consideration and the same stands disposed of accordingly.

Notices issued to the respondents are here discharged.


(J.P. SHUKLA)

MEMBER (A)


(M.L. CHAUHAN)

MEMBER (J)

vk.